

event of the natural calamity categorized as of severe nature. These funds are operated as per scheme notified by the Ministry of Finance from time to time based on the recommendations of Finance Commission for a period of five years. The allocated funds in CRF are contributed by the Central and State Governments in the ratio of 3:1. Releases from NCCF are fully contributed by the Centre in accordance with the laid down procedure.

Under Assam's Annual Plan (2008-09), Rs. 83.33 crores has been provided by the State for flood control activities.

Based on the Guidelines circulated by Planning Commission to State Governments, a proportionate cut in Central Assistance is imposed by the Ministry of Finance, in the following year for States which record lower expenditure than the Revised Approved Outlay and also on account of shortfalls in the earmarked outlays, during the previous year, with a view to ensuring that the Plan projects are implemented as per the time schedule envisaged.

#### **Allocation of fund to Orissa**

2196. SHRI BALBIR PUNJ: Will the PRIME MINISTER be pleased to state the total fund allocated to Orissa in last five years under various Central Schemes and the utilization thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
The approved outlays of the Government of Orissa for the last five years are as under:—

(Rs. in crore)

Years	Approved Outlays
2004-05	2500.00
2005-06	3000.00
2006-07	3500.00
2007-08	5105.00
2008-09	7500.00

State-wise releases under Centrally Sponsored Schemes, as well as monitoring their utilization by each State, is undertaken by the Central Government Ministry implementing the scheme. Details of funds disbursed, and utilized from these schemes, state-wise, are available only with the Central Ministries concerned.

#### **Development programmes in Andhra Pradesh**

2197. SHRI MOHD. ALI KHAN: Will the PRIME MINISTER be pleased to state:

(a) the economic development programmes undertaken in each State especially in Andhra Pradesh;

(b) the funds allocated and utilized so far, State-wise especially in Andhra Pradesh backward regions like Warangal; and

(c) the programmes to be taken up in the current year in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
(a) to (c) Economic development programmes are taken up in each State, including in Andhra Pradesh, both under Non Plan and Plan heads. Details of these programmes are contained in their budget estimates placed before their respective legislatures. The funds allocated and utilized for economic development programmes, State-wise, are available only in the budget documents of each State and the accounts that are compiled by the Accountants General and placed before the State legislatures.

#### **Proposal from Karnataka**

2198. SHRI RAJEEV CHANDRASEKHAR: Will the PRIME MINISTER be pleased to state:

(a) whether a proposal of the State Government of Karnataka for the grant of a rehabilitation package for the 201 families staying in revenue enclosures of Kudremukh National Park has been pending with the Planning Commission for necessary approval since September, 2006 and the clarification sought by the Commission was furnished in February, 2007; and

(b) if so, by when the proposal is likely to be cleared and necessary funds released for the same?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):  
(a) and (b) Yes Sir. A proposal of the State Government of Karnataka for the grant of a rehabilitation package for the rehabilitation of 201 families staying in revenue enclosures of Kudremukh National Park was received in Planning Commission in 25.09.2006 and a reply to the clarification sought by the Commission was received from the State Government on 23.02.2007. Thereafter, a final reply was sent to the Government of Karnataka on 11.07.2007, in which the State Government was requested to include this project in the One Time Additional Central Assistance (OTACA) for 2007-08 for further consideration in Planning Commission. So far, the State Government has not included this proposal in the OTACA allocated to it at the time of the Annual Plans 2007-08 onwards.

#### **Census for BPL beneficiaries**

2199. SHRI RAJIV PRATAP RUDY: Will the PRIME MINISTER be pleased to state:

(a) whether the fresh census for BPL beneficiaries is likely to increase the number of BPL in the country;

(b) if so, the details thereof; and

(c) the implications thereof, and action proposed by Government to mitigate their miseries?